

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 36426/2014

VAIBHAV MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH ELECTRICITY SERVICE COMMISSION POWER  
CORP. LTD. CHAIRMAN & ORS. Respondent(s)

(Only SLP(C) Nos. 6548/2015, 25207/2015 to be listed before  
Registrar Court )

WITH

SLP(C) No. 6548/2015 (XI)

SLP(C) No. 25207/2015 (XI)

(SERVICE INCOMPLETE IN SLP NO. 25207/2015)

Date : 13-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms Kavita Bhardwaj, Adv.  
Ms Aarti Kumar, Adv.  
Ms. Anindita Pujari, AOR  
Mr Abhishek R Shukla, Adv.  
Mr Kahorngam Zimik, Adv.  
Shri. Gaichangpou Gangmei, AOR

For Respondent(s)

Mr Punya Garg, Adv.  
Mr. Sunil Kumar Jain, AOR  
Mr. Harish Pandey, AOR  
Mr. R. D. Upadhyay, AOR  
Mr Ashish Chaubey, Adv.  
Mr. Ashwani Kumar Dubey, AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) NO.6548/2015

Service is complete on respondent nos. 1 and 5 but none  
has entered appearance.

Item No.15

Respondent nos. 2 to 4 have filed counter affidavit.

Respondent no.6 has failed to file counter affidavit despite last opportunity having been granted, as such, further opportunity is declined.

SLP(C) No. 25207/2015

Service is complete on respondent nos. 1,5 and 7 to 13 but none has entered appearance.

Respondent nos. 2 to 4 have filed counter affidavit.

Respondent no.6 has failed to file counter affidavit despite last opportunity having been granted, as such, further opportunity is declined.

Registry to process the matters for listing before the Hon'ble Court as per rules.

KAPIL MEHTA  
Registrar  
13.08.2018

hj